

O.A.No.324/92

C.W.

O.A.No. 67/92

18.3.1997.

Hon'ble Mr. V.K. Seth, A.M.

Hon'ble Mr. D.C. Verma, J.M.

For Applicant:-Sri. Surendran P, Adv.

For Respondents:- Dr. D. Chandra, Adv &  
Sri. Manik Sinha, Adv.

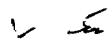
Sri. Surendran P, learned counsel for applicant in O.A.67/92 and 324/92 states at the Bar that these O.A.s have become infructuous as the grievance of the applicant in the two cases has been redressed by the respondents. We therefore dismiss these O.A.s as infructuous.

Interim order if any stands vacated.

Copies of this order be placed in both the files.

*One copy of this order  
to the Bar is prepared  
to be kept in both files*

  
MEMBER (J)

  
MEMBER (A)

Amit..